

has been duly elected to the said Committee.'

- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 21st August, 1986, agreed without any amendment to the National Security Guard Bill, 1986 which was passed by the Lok Sabha at its sitting held on the 20th August, 1986."

11.34 hrs.

ASSENT TO BILLS

[English]

SECRETARY-GENERAL : Sir, I lay on the Table three Bills passed by the Houses of Parliament during the current session and assented to.

- (1) The Indian Electricity (Amendment) Bill, 1986
- (2) The Research and Development Cess Bill, 1986
- (3) The Merchant Shipping (Amendment) Bill, 1986.

(Interruptions)

SHRI SOMNATH CHATTERJEE :
With your permission....

MR. SPEAKER : Will you allow him to do like that ? Now, Somnathji, you judge the issue. You are a lawyer. You are a pleader. Will you allow him to assume my power ?

SHRI SOMNATH CHATTERJEE :
Now your anger is gone. You are your old self.

MR. SPEAKER : I am never angry. I had to say all that because Mr. Kabuli was impertinent.

(Interruptions)

SHRI SOMNATH CHATTERJEE :
Give him an opportunity on the last day Sir.

MR. SPEAKER : I do not know where you have been in the last days, when the House used to be very calm and

(Interruptions)

SHRI B.N. REDDY : I do not understand why I am not allowed to mention it. What else can be mentioned then ?

MR. SPEAKER : If you behave like this.... Look here now. Look at the behaviour of the hon. gentleman. Now you say that I lose my temper. Look at this man !

SHRI SAIFUDDIN CHOWDHARY :
He is a very good man Sir.

SHRI SOMNATH CHATTERJEE :
He is a very good man and he is quite justifiably agitated because of the situation there.

MR. SPEAKER : I deem it, I consider it and I think that the whole House is composed of very good people.

SHRI SAIFUDDIN CHOWDHARY :
That is right !

(Interruptions)

PROF. MADHU DANDAVATE : You are unusually angry Sir.

MR. SPEAKER : No Sir. He provoked me. He started it. There is a limit to every thing. When that limit is crossed, there is some sort of a violent reaction. You do it unnecessarily, because I know that nothing is going to be done out of the Constitution. It cannot be.

(Interruptions)

MR. SPEAKER : Yes Bairagiji.